

1	2	3
	(iii) Manipur Agro Industries Corpn Ltd., Imphal, Manipur	October 1994
	(iv) Pikato Agro Forestry Enterprises, Nagaland	May 1995
3. Agrotechnology on Mushroom	(i) Tal Ahom Centre, Namrup	January 1993
	(ii) Pranjal Baruah, Jorhat	July 1995
4. 16-DPA from Diosgenin	(i) Mayo (India) Ltd., Bombay	March 1994
5. Liquid Deodorant Cleaner	(i) S M Industries, Jorhat	December 1993
	(ii) Pinaki Sarkar, Jorhat	November 1994
	(iii) Arun Chemicals, Arunachal Pradesh, Itanagar	December 1994
6. Boards from Paddy Husk and other cellulosic materials	(i) Sunrise Board, Jorhat	June 1994

Funds to State Electricity Boards

2833. SHRI NARAYAN ATHAWALAY : Will the PRIME MINISTER be pleased to state :

(a) the details of schemes under which financial assistance is provided to the State Electricity Boards by the Rural Electrification Corporation

(b) the details of financial assistance provided to each State Electricity Board by REC during the last three years, year-wise.

(c) the targets fixed and the achievements made under each scheme, and

(d) the details of proposals sent by each State Electricity Board to REC for the financial assistance during the current financial year and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) Rural Electrification Corporation (REC) provides financial assistance to State Government/State Electricity Boards for rural electrification projects under four major schemes/programmes namely Normal, Special Project Agriculture (SPA), Minimum Needs Programme (MNP) and System Improvement (SI). The details of the various categories of projects covered under the different schemes/programmes are given in Statement attached.

(b) and (c). Details of the financial assistance provided to each State Electricity Boards/State Government by REC and achievements made under various schemes/programmes against the envisaged targets during the financial year 1993-94, 1994-95 and 1995-96 are given in the attached Statement II, III and IV respectively.

(d) Details with regard to number of projects sent by the various State Electricity Boards/State Government under various schemes/Programmes for the current financial year (upto September 1996) are given in Statement-V. Action has been initiated by REC for scrutiny and appraisal of these schemes.

STATEMENT-I

Normal

OA (Ordinary Advance)	Mainly for taking up intensive electrification
OB (Ordinary Backward)	Basically for electrification of new villages
OC (Ordinary Cooperative)	For decentralised distribution and better consumer services through Rural Electric Cooperatives
OP (Ordinary pumpsets)	Mainly for energisation of pumpsets
HB (Harijan Bastis)	For electrification of Dalit/Harijan bastis
SPI (Special Project Industries)	Mainly for release of connections in rural areas
SL (Special Loan)	Mainly for improving rural electrification services like establishment of complaint centres, transformer repair workshop etc
SPDGS (Special Project Decentralised Generation and Supply)	For promoting decentralised generation of power

1	2	14	15	16	17	18	19	20	21
3.	Assam								
4.	Bihar	500	1693	500	216			1000	1909
5.	Goa								
6.	Gujarat	4500	4510			11500	11520	16000	16030
7.	Haryana	2000	2238			4500	1767	6500	4005
8.	Himachal Pradesh	100	148					100	148
9.	J & K	200	210					200	210
10.	Karnataka	6000	20039			13500	3210	19500	23249
11.	Kerala	1800	98				8538	1800	8636
12.	Madhya Pradesh	13000	38281	2000	197			15000	38478
13.	Maharashtra	3000	1649			41000	52612	44000	54261
14.	Manipur								
15.	Meghalaya								
16.	Mizoram								
17.	Nagaland	20	4					20	4
18.	Orissa	3300	1615	200	475		517	3500	2607
19.	Punjab	3500	5450				45	3500	5495
20.	Rajasthan	4300	11506	3000	5062	9000	5976	16300	22544
21.	Sikkim								
22.	Tamil Nadu	3000	1658			34400	38929	37400	40587
23.	Tripura	60	90					60	90
24.	Uttar Pradesh	2500	4523	4000	7237	3000		9500	11760
25.	West Bengal	450	1240	200	53	4000	638	4650	1931
	Total	51230	100087	9900	13240	170900	210102	232030	323429

Included in respective States

STATEMENT-III A

(Rs in lakhs)

S.No	STATE	Disbursements made by REC					Villages Electrification						
		Normal	MNP	SPA	SI	Total	Normal		MNP		Total		
							Tar	Ach.	Tar	Act	Tar	Ach	
1	2	3	4	5	6	7	8	9	10	11	12	13	
1	Andhra Prad	2337		5406	5071	13221							
2	Arunachal Prad	2317	462			2779	10	231	40	79	50	310	
3	Assam	3100	500			3600	15	0	45	170	60	170	
4	Bihar	288	300			588	25	14	125	41	150	55	
5	Delhi					0							
6	Goa					0							
7	Gujarat	978		1386	2045	4409							
8	Haryana	779		259	560	1598							
9	Himachal Pradesh	1009			298	1307							
10	J & K	721			205	926	5	50			5	50	
11	Karnataka	1158		1959	1887	5004							
12	Kerala	821		385	391	1597							
13.	Madhya Pradesh	12163	1900		2095	16158	20	358	230	661	250	1019	

1	2	3	4	5	6	7	8	9	10	11	12	13
14	Maharashtra	1989		5392	1918	9299						
15	Manipur	33	676			709	35	3	60	66	95	69
16	Meghalaya					0	60		40		100	0
17	Mizoram		720		99	819			50	51	50	51
18	Nagaland	11				11						
19	Orissa	131	800	206	563	1700	50	76	170	129	220	205
20	Punjab	2146		3	348	2497						
21	Rajasthan	3565	2160	444	1535	7704	350	293	300	457	650	750
22	Sikkim				30	30						
23	Tamil Nadu	2886		2353	2540	7779						
24	Tripura		648			648	90	23	120	122	210	145
25	Uttar Pradesh	2628	6500			125	9253	48	300	369	300	417
26	West Bengal	782	1050	19	38	2089	34	56	380	244	414	300
27	LOCEF	607				#						
29	Kutir Jyoti	829				829						
30	Wind Energy	3013				3013						
31	Leasing	5230				5230						
Total		49521	15716	17812	19748	102797	694	1152	1860	2389	2554	3541

STATEMENT-IIIB

1	2	Pumpsets Energisation							
		Normal		M.N.P.		S.P.A.		Total	
		Tar.	Ach.	Tar.	Act.	Tar.	Ach.	Tar.	Ach.
		14	15	16	17	18	19	20	21
1.	Andhra Prad.	3000	4736			50000	83006	53000	87742
2.	Arunachal Prad.								
3.	Assam								
4.	Bihar	750	1470	250	276			1000	1748
5.	Delhi								
6.	Goa								
7.	Gujarat	4000	1406			14000	16595	18000	18001
8.	Haryana	1600	1982			3400	1248	5000	3230
9.	Himachal Pradesh	150	150					150	150
10.	J & K	100	687					100	667
11.	Karnataka	5000	19239				36723	5000	55962
12.	Kerala	1000	35				13000	1000	13035
13.	Madhya Pradesh	10600	43614	1400	1412			12000	45026
14.	Maharashtra	1000	1556			42000	86398	43000	87954
15.	Manipur								
16.	Meghalaya								
17.	Mizoram								
18.	Nagaland								
19.	Orissa	3300	163	200	720		1889	3500	2778
20.	Punjab	4000	10224					4000	10224
21.	Rajasthan	2880	10362	4470	5760	6000	4936	13350	21058

1	2	14	15	16	17	18	19	20	21
22	Sikkim								
23	Tamil Nadu	3000	828			37000	39789	40000	40617
24	Tripura	40	8	60	32			100	40
25	Uttar Pradesh	6003	3902	5766	5403			11769	9305
26	West Bengal	625	975	175	30		343	800	1348
27	CECF								
28	Kutir Jyoti								
29	Wind Energy								
30	Leasing								
	Total	47048	101317	12321	13633	152400	283927	211769	398877

included in respective States

STATEMENT-IVA

(Provisions)

S No	STATE	Disbursements made by REC					Villages Electrification					
		Normal Dis	MNP Dis	SPA Dis	SI Dis	Total Dis	Normal		M.N.P		Total	
1	2	3	4	5	6	7	Tar	Ach	Tar	Act	Tar	Ach
1	Andhra Prad.	5452		1854	2983	10329						
2	Arunachal Prad.	1155	400			1555	75	75	45	46	120	121
3	Assam	300	2700			3000	170	10	340	212	510	222
4	Bihar					0	10	1	360	41	400	42
5	Delhi					0						
6	Goa	0										
7	Gujarat	1740		1876	1024	4640						
8	Haryana	483		233	337	1053						
9	Himachal Pradesh	974			325	1299						
10	J & K	469			1098	1567	33	43			33	43
11	Karnataka	1511		2568	2792	6871						
12	Kerala	2182		670	1327	4179						
13	Madhya Pradesh	10043	3548		1463	15055	30	105	320	398	350	503
14	Maharashtra	1765		6300	1665	9730						
15	Manipur		1348			1348	3	0	70	163	73	163
16	Meghalaya		386			386	30	0	30	0	60	0
17	Mizoram		700		41	741			45	45	45	45
18	Nagaland	80				80						
19	Orissa	782	800			1582	50	192	170	540	220	732
20	Punjab	2024		30	99	2153						
21	Rajasthan	2134	2505	537	1889	7065	400	488	350	167	750	655
22	Sikkim	0				0						
23	Tamil Nadu	1708		1992	3543	7243						
24	Tripura	395	170			565	5	1	15	14	20	15
25	Uttar Pradesh	0	1886			1886	151	151	340	953	491	1104
26	West Bengal	333	215		18	566	50	13	440	70	490	83
	Total	33530	14659	16100	18604	82893	1037	1079	2525	2649	3562	3728

STATEMENT-IVB

(Provisional)

1	2	Pumpsets Energisation						Total	
		Normal		M N P		S P A		20	21
		Tar.	Ach	Tar	Act	Tar	Ach		
14	15	16	17	18	19				
1.	Andhra Prad.	3000	4206			50000	32839	53000	37145
2.	Arunachal Prad.								
3.	Assam								
4.	Bihar	100	610	800		100		1000	610
5.	Delhi								
6.	Goa								
7.	Gujarat	1500	1500			26500	13584	28000	15084
8.	Haryana	3000	431			3000	2070	6000	2501
9.	Himachal Pradesh	150	201					150	201
10.	J and K	150	1012					150	1012
11.	Karnataka	5000	6092			45000	32509	55000	38601
12.	Kerala	5000	7			10000	12510	15000	12517
13.	Madhya Pradesh	10200	41010	2600	845			12800	41855
14.	Maharashtra		1826			47000	90569	47000	92395
15.	Manipur								
16.	Meghalaya								
17.	Mizoram								
18.	Nagaland								
19.	Orissa	200	150	1300	490	2000	1620	3500	2260
20.	Punjab	5000	11004					5000	11004
21.	Rajasthan	7400	9667	4130	3639	6000	4310	17530	17616
22.	Sikkim								
23.	Tamil Nadu	3000	1003			37000	39646	40000	40649
24.	Tripura	100			20			100	26
25.	Uttar Pradesh	8754	13067	5485	7895			14239	20963
26.	West Bengal	1830	721	80	32		254	1910	1007
	Total	59384	92507	14395	12928	226600	230011	300379	335446

STATEMENT-V

No.	State	Normal	MNP	SPA	SPA-BP	SI	Total
1	2	3	4	5	6	7	7
1.	Andhra Prad.	1	-				1
2.	Arunachal Prad.						0
3.	Assam		29				29
4.	Bihar		12				12
5.	Goa						0
6.	Gujarat	3		74		5	82

1	2	3	4	5	6	7
7	Haryana			21	5	26
8	Himachal Pradesh	2			2	4
9	J and K	12			19	31
10	Karnataka					0
11	Kerala	5		3		8
12	Madhya Pradesh				0	
13	Maharashtra			26	26	52
14	Manipur					0
15	Meghalaya	4#			2	6
16	Mizoram					0
17	Nagaland					0
18	Orissa					0
19	Punjab	4			2	6
20	Rajasthan			1	20	21
21	Sikkim					0
22	Tamil Nadu			25	1	26
23	Tripura					0
24	Uttar Pradesh	4				4
25	West Bengal					0
Total		35	41	150	82	308

upto Aug. 96
including MNP. Break-up under
Normal and MNP not available.

10% Reservation on Economic Basis

2834. DR. T. SUBBARAMI REDDY :
DR. BALI RAM :
SHRI PARASRAM BHARDWAJ :
SHRI MANIKRAO HODLYA GAVIT :

Will the PRIME MINISTER be pleased to state :

(a) whether the Prime Minister has declared that the Government was contemplating for providing 10% reservation economic based to those who were not covered by any of the reservation provisions made so far and do not come within the perview of backward classes;

(b) if so, whether Government have finally agreed to this proposal; and

(c) if so, the time by which the legislation in this regard is likely to be introduced in Parliament?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) to (c). Under the existing legal position, such reservation has not been found permissible.

Fake Gas Cylinders

2835. SHRI JAGAT VIR SINGH DRONA : Will the PRIME MINISTER be pleased to state :

(a) whether there is a large scale circulation of fake gas cylinders in the country;

(b) if so, the number of cases detected during each of the last three years; and

(c) whether the Government propose to take steps to check circulation of fake cylinders?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :

(a) and (c). Yes, Sir. The Government LPG marketing companies conduct regular and surprise inspections to detect circulation of spurious cylinders with the distributors and transporters etc. Some raids are also conducted by the State Governments from time to time for which information is not maintained and not available in this Ministry. However spurious cylinders are detected mostly at the bottling plants, where they are crushed and destroyed. When transporters and distributors are found in possession of and selling or circulating spurious cylinders, warning is issued to them and penal recovery is made from them.